

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/6245/2025 ARBP/16/2025	M/S. MISRILALL MINES PVT.LTD. VS STATE ARBITRATION TRIBUNAL, BBSR	SANDEEP PARIDA VS	// (//
2	D-BLAPL/4033/2025 BLAPL/1728/2025	JATIN KUMAR BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JASHIPUR /16 /2025 ADDL.SESIONS JUDGE,KARANJIA(Ma Spl/0000002/2025
3	D-BLAPL/4623/2025 BLAPL/1729/2025	SURENDRA DALUA @ BABUL VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	Maitri Vihar PS /2 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000006/2025
4	D-BLAPL/4627/2025 BLAPL/1730/2025	RAJA @ ABDUL MUBARAK VS STATE OF ODISHA	RONALISHA PRADHAN VS	INDUSTRIAL ESTATE PS /30 /2025 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000010/2025
5	D-BLAPL/3657/2025 BLAPL/1731/2025	NARAYAN SAMAL @ SANIA @ NARAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SALIPUR /10 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000009/2025
6	D-BLAPL/4635/2025 BLAPL/1732/2025	SANJIB KUMAR ROUT VS STATE OF ODISHA	BARADA PRASANNA SARANGI VS	NIALI /402 /2024 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000038/2025
7	D-BLAPL/4636/2025 BLAPL/1733/2025	PRASANTA BALIARSINGH VS STATE OF ODISHA	BISWA RANJAN DAS VS	PATTAPUR (ASKA) /556 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000088/2024
8	D-BLAPL/4241/2025 BLAPL/1734/2025	BHOJARAJ BARIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BIJEPUR /232 /2024 J.M.F.C. BIJEPUR(Bargarh) GR/0000650/2024
9	D-BLAPL/3934/2025 BLAPL/1735/2025	RAMA PARIDA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	GONDIA /303 /2024 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000044/2024
10	D-BLAPL/4382/2025 BLAPL/1736/2025	GARBAPO KARITK @ MUNA @ G.KARTIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHANDILI /266 /2023 A.D.J.,RAYAGADA(Rayagada) CT/0000018/2024
11	D-BLAPL/4474/2025 BLAPL/1737/2025	SADIK KHAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	//0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000003/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/4469/2025 BLAPL/1738/2025	LITON SEKH VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	BERHAMPUR TOWN /1 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/000001/2025
13	D-BLAPL/4655/2025 BLAPL/1739/2025	M.RAJU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BADABAZAR /16 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000099/2025
14	D-BLAPL/4471/2025 BLAPL/1740/2025	LITON SEKH VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	BERHAMPUR TOWN /2 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/000002/2025
15	D-BLAPL/4573/2025 BLAPL/1741/2025	TAPAN NAIK VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BARIA /8 /2016 AD-HOC A.D.J.(FTSC),KEONJHAR(Kend Spl/0000268/2016
16	D-BLAPL/4656/2025 BLAPL/1742/2025	SAFIQ AHEMMAD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /294 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000287/2024
17	D-BLAPL/1128/2025 BLAPL/1743/2025	BHANUMATI PALEI VS STATE OF ODISHA	CHAKRADHAR SINGH VS	HARICHANDANPUR /174 /2022 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000016/2023
18	D-BLAPL/4658/2025 BLAPL/1744/2025	MUNI TARAI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KUAKHIA /448 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0002838/2024
19	D-BLAPL/3952/2025 BLAPL/1745/2025	CHUDAMANI SAHU @ DEEPAK SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /7 /2025 J.M.F.C., KESINGA(Kalahandi) CT/0000007/2025
20	D-BLAPL/4054/2025 BLAPL/1746/2025	SULOCHANA SAHOO VS STATE OF ODISHA	SATYABRATA SAHOO VS	LAXMISAGAR P.S. /29 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000068/2025
21	D-BLAPL/1566/2025 BLAPL/1747/2025	BIJU BAUK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BANGOMUNDA /192 /2023 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000007/2024
22	D-BLAPL/4365/2025 BLAPL/1748/2025	MANIK HARIJAN @ MANGUTU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /125 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000094/2020
23	D-BLAPL/4255/2025	AMIT SADANKE	SUSMITA PATTNAIK	LAXMISAGAR P.S. /486 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

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	BLAPL/1749/2025	VS STATE OF ODISHA	VS	J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001054/2024
24	D-BLAPL/2076/2025 BLAPL/1750/2025	MANDAKU BHATRA @ BANDAKU KUMBHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /154 /2015 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000027/2020
25	D-BLAPL/4389/2025 BLAPL/1751/2025	SK. TAJMUL ALI @ MUNA @ TAJMUL ALI VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	KRUSHANANDAPUR /9 /2025 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000004/2025
26	D-BLAPL/4456/2025 BLAPL/1752/2025	ADARSHA SAHU VS STATE OF ODISHA	BASUDEV BARIK VS	PUINTALA /286 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0002039/2023
27	D-BLAPL/4589/2025 BLAPL/1753/2025	BIJAY KUMAR ROUT VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NILGIRI /32 /2024 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000357/2024
28	D-BLAPL/4706/2025 BLAPL/1754/2025	SURESH CHANDRA PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	G.UDAYAGIRI /102 /2008 J.M.F.C.,G.UDAYAGIRI(Kandhamal) GR/0000356/2008
29	D-BLAPL/2916/2025 BLAPL/1755/2025	CHAGALI JENA @ CHAGALA JENA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	TANGI /266 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001377/2024
30	D-BLAPL/4664/2025 BLAPL/1756/2025	GYANA RATHI MOHANTY VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000013/2025
31	D-BLAPL/3936/2025 BLAPL/1757/2025	ASHOK SETHI @ ASHOK KUMAR SETHY VS STATE OF ODISHA	PITAMBAR JENA VS	SARAT /43 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000480/2024
32	D-BLAPL/4638/2025 BLAPL/1758/2025	SANJAY NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	SALIPUR /333 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0000933/2024
33	D-BLAPL/4062/2025 BLAPL/1759/2025	SUKHRAM HEMBRAM VS STATE OF ODISHA	ASIT KUMAR OTTA VS	TIRING /48 /2023 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000049/2023
34	D-BLAPL/4669/2025 BLAPL/1760/2025	SARATA NAYAK VS	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/4641/2025 BLAPL/1761/2025	STATE OF ODISHA KARANVEER SINGH @ RAJA VS	AJIT KUMAR RAUT VS	2(A)CC/0000003/2025 BRAJARAJNAGAR /144 /2024 C.J.M.,JHARSUGUDA(Jharsuguda) CT/0000138/2024
36	D-BLAPL/4668/2025 BLAPL/1762/2025	STATE OF ODISHA DEBRAJ @ DEBARAJ SETHI VS	SK. ZAFARULLA VS	/ /0 SPECIAL JUDGE, NIMAPARA(Puri) TR/0000032/2024
37	D-BLAPL/4653/2025 BLAPL/1763/2025	STATE OF ODISHA ALOK KUMAR MISHRA VS	PRAVAT KUMAR MUDULI VS	BONAI /200 /2023 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0000854/2023
38	D-BLAPL/4659/2025 BLAPL/1764/2025	STATE OF ODISHA SALU @ DILLIP PARIDA VS	BINAYA BHUSAN ROURTRAY VS	MARKAT NAGAR /201 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000998/2024
39	D-BLAPL/4686/2025 BLAPL/1765/2025	STATE OF ODISHA SIDDIK AHEMMAD KHAN @ SIDDIK AHEMAD KHAN VS	BIKRAM RATH VS	TIGIRIA /294 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000287/2024
40	D-BLAPL/4548/2025 BLAPL/1766/2025	STATE OF ODISHA SHANKARSAN PRADHAN @ SHANKARSHAN PRADHAN VS	SIBA RANJAN POLAI VS	KHURDA ROAD G.R.P.S. /1 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000010/2025
41	D-BLAPL/4687/2025 BLAPL/1767/2025	STATE OF ODISHA ABA @ ABHAYA @ LINKU PARIDA VS	JANMEJAYA KATIKIA VS	TALABANIA /193 /2024 S.D.J.M.,PURI(Puri) GR/0001224/2024
42	D-BLAPL/4700/2025 BLAPL/1768/2025	STATE OF ODISHA DILLIP NAYAK @ DILLIP NAIK VS	SURYAKANTA DWIBEDI VS	THAKURGARH /217 /2024 S.D.J.M.,ATHMALLIK(Anugul) GR/0001073/2024
43	D-BLAPL/4665/2025 BLAPL/1769/2025	STATE OF ODISHA GOUTAM NAYAK VS	TANMAYA KUMAR MOHANTY VS	/ /0 3RD ADJ BHUBANESWAR(Khordha) TR/0000557/2024
44	D-BLAPL/4390/2025 BLAPL/1770/2025	STATE OF ODISHA CHIZOBAM KRIST @ CHRISTOPERCHIZOBAM @ KRIST VS	BISHNU PRASAD PRADHAN VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0000391/2024
45	D-BLAPL/4576/2025 BLAPL/1771/2025	STATE OF ODISHA AMARENDRA NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	LOISINGHA(BOLANGIR) /293 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000422/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

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46	D-BLAPL/4529/2025 BLAPL/1772/2025	AKASH AGRAWAL VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	KESINGA /509 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000001/2025
47	D-BLAPL/4692/2025 BLAPL/1773/2025	SATYA NARAYAN DALABEHERA VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	LAXMISAGAR P.S. /29 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000068/2025
48	D-BLAPL/4744/2025 BLAPL/1774/2025	JUDHISTIRA KOUSLYA@RAHUL VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KORAPUT TOWN /166 /2024 ASSISTANT SESSION JUDGE,KORAPUT CT/0000091/2024
49	D-BLAPL/4732/2025 BLAPL/1775/2025	BIKASH DISHARI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LAKHANPUR /328 /2023 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000069/2024
50	D-BLAPL/4739/2025 BLAPL/1776/2025	D.SIBA KUMAR DORA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MADHUPATNA /307 /2024 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000210/2024
51	D-BLAPL/4496/2025 BLAPL/1777/2025	RANJIT NAYAK VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	JATNI P.S. /224 /2020 3RD ADJ BHUBANESWAR(Khordha) TR/0000241/2020
52	D-BLAPL/4740/2025 BLAPL/1778/2025	JUDHISTIR KANHAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHIRINGIA /268 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0001074/2024
53	D-BLAPL/4350/2025 BLAPL/1779/2025	BASANTA BAGARTI VS STATE OF ODISHA	SURESH KUMAR JENA VS	KANTAMAL /84 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000069/2024
54	D-BLAPL/4750/2025 BLAPL/1780/2025	JUDHISTIRA KOUSLYA@RAHUL VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	LAXMIPUR /85 /2024 J.M.F.C.,LAXMIPUR(Koraput) GR/0000237/2024
55	D-BLAPL/4432/2025 BLAPL/1781/2025	RANJIT NAYAK @ BABULA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// C.J.M.,BALASORE(Baleshwar) 2(B)CC/0000001/2024
56	D-BLAPL/4639/2025 BLAPL/1782/2025	RINKU @ RUKU SUNA VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	SONEPUR /6 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000001/2025
57	D-BLAPL/4695/2025	RAJAT KUMAR GAIGOURIA	PREETAM MISHRA	//0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/1783/2025	VS STATE OF ODISHA	VS	SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000005/2025
58	D-BLAPL/4723/2025 BLAPL/1784/2025	BHAGABAN BARIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BOIPARIGUDA /175 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000053/2024
59	D-BLAPL/4730/2025 BLAPL/1785/2025	DILLIP NAYAK@DILLIP NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THAKURGARH /218 /2024 S.D.J.M.,ATHMALLIK(Anugul) GR/0001074/2024
60	D-BLAPL/4755/2025 BLAPL/1786/2025	SUKANTA PRADHAN @ CHINU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KHURDA SADAR /241 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000850/2024
61	D-CMAPL/4542/2025 CMAPL/61/2025	LALITA MOHAN KAR VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// (//
62	D-CMAPL/5742/2025 CMAPL/62/2025	ANNAPURNA BARIK VS DIBAKAR PANDA	ADV. VS	// (//
63	D-CMP/5948/2025 CMP/221/2025	M/S. PATNA ESTATE SUPER GRAPHITE PRODUCTS, BOLANGIR VS ANIL MAEDIRATTA	TRILOCHAN NANDA VS	// CIVIL JUDGE (SD),TITILAGARH(Balangir) CS/0000026/2018
64	D-CMP/5956/2025 CMP/222/2025	M/S. SMELTECH CARBONS, BOLANGIR VS ANIL MAEDIRATTA	TRILOCHAN NANDA VS	// CIVIL JUDGE (SD),TITILAGARH(Balangir) CS/0000028/2018
65	D-CMP/5327/2025 CMP/223/2025	RAJDHANI BUS OWNERS ASSOCIATION, BBSR VS SK. KAMALUDDIN	SMITA RANJAN PATNAIK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0002375/2022
66	D-CMP/6041/2025 CMP/224/2025	K.SAKTI PRASAD SENAPATI VS K.SHIVA SHANKAR SENAPATI	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),ASKA(Ganjam) CS/0000007/2022
67	D-CMP/5686/2025 CMP/225/2025	DHARANIDHAR SAHOO VS JYOTINDRA NATH @ JYOTISH CHANDRA DAS	GAJENDRANATH ROUT VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000478/2020
68	D-CMP/4255/2025 CMP/226/2025	SHANTIPADA PANDA VS	AMIT PRASAD BOSE VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASORE

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

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69	D-CMP/5928/2025 CMP/227/2025	SAKTIPADA PANDA LALIT KUMAR DORA VS PRASANTINI DORA	BASUDEV MISHRA VS	CS/0000473/2015 // CIVIL JUDGE (SD),PARALAKHEMUNDI
70	D-CMP/4961/2025 CMP/228/2025	RAJENDRA PANIGRAHI VS SAILADU RAGHUNATH	HIMANSHU BHUSAN DASH VS	CS/0000014/2023 // CIVIL JUDGE (SD),BERHAMPUR(Ganjam)
71	D-CMP/6046/2025 CMP/229/2025	HRUSHIKESH ROUT VS GAGAN BIHARI SINGH	BHASKAR CHANDRA PANDA VS	CS/0000140/2016 // A.D.J.,KENDRAPARA(Kendrapara)
72	D-CMP/5722/2025 CMP/230/2025	ANUPAMA NAIK VS AJYODHANATH NAIK	AJAYA KUMAR NANDA VS	Fao/0000044/2019 // CIVIL JUDGE (SD),SUNDERGARH(Sunda
73	D-CONTC/5685/2025 CONTC/756/2025	HATTA KISHOR JYOTISH VS SHALINI PANDIT, IAS	ADV. VS	CS/0000354/2015 // ()
74	D-CONTC/5741/2025 CONTC/757/2025	GOBARDHAN SWAIN VS SHALINI PANDIT, IAS	ADV. VS	// // ()
75	D-CONTC/5761/2025 CONTC/758/2025	RANJAN KUMAR MOHANTY VS SHALINI PANDIT, IFS	ADV. VS	// // ()
76	D-CONTC/5767/2025 CONTC/759/2025	GYANA RANJAN MOHANTY VS SHALINI PANDIT, IFS	ADV. VS	// // ()
77	D-CONTC/5769/2025 CONTC/760/2025	MANINI SWAIN VS RAJ KISHORE JENA,SUB-COLLECTOR,PURI	ADV. VS	// // ()
78	D-CONTC/5770/2025 CONTC/761/2025	SWARNALATA SWAIN VS RAJ KISHORE JENA,SUB-COLLECTOR,PURI	ADV. VS	// // ()
79	D-CONTC/5755/2025 CONTC/762/2025	SIBA PRASAD DAS VS SHALINI PANDIT, IFS	ADV. VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/5757/2025 CONTC/763/2025	NALU BEHERA VS SHALINI PANDIT, IFS	ADV. VS	// 0 //
81	D-CONTC/5774/2025 CONTC/764/2025	KALICHARAN MISHRA VS RAJ KISHORE JENA,SUB-COLLECTOR,PURI	ADV. VS	// 0 //
82	D-CONTC/5776/2025 CONTC/765/2025	PRASANTA KUMAR PRADHAN VS RAJ KISHORE JENA,SUB-COLLECTOR,PURI	ADV. VS	// 0 //
83	D-CONTC/5781/2025 CONTC/766/2025	SANTILATA SASMAL VS RAJ KISHORE JENA,SUB-COLLECTOR,PURI	ADV. VS	// 0 //
84	D-CONTC/5870/2025 CONTC/767/2025	SUVENDU MOHANTY VS ARAVIND AGRAWAL,IAS	SARAT CHANDRA SAMAL VS	// 0 //
85	D-CONTC/5871/2025 CONTC/768/2025	NARAYAN MISHRA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
86	D-CONTC/5875/2025 CONTC/769/2025	DINABANDHU MISHRA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
87	D-CONTC/3798/2025 CONTC/770/2025	BASANTA KUMAR KANDI VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
88	D-CONTC/3799/2025 CONTC/771/2025	GUNAMANI KAR VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
89	D-CONTC/5879/2025 CONTC/772/2025	NALINI PRABHA MISHRA VS PRADEEP KUMAR NAG,D.E.O, BOLANGIR	ADV. VS	// 0 //
90	D-CONTC/5886/2025 CONTC/773/2025	SARAT KUMAR RATH VS SHALINI PANDIA, IAS	ADV. VS	// 0 //
91	D-CONTC/5889/2025	SARAT CHANDRA PATRA	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/774/2025	VS SHALINI PANDIT, IFS	VS	() //
92	D-CONTC/5891/2025 CONTC/775/2025	PRAKASH CHANDRA SAHU VS SHALINI PANDIT, IFS	ADV. VS	// () //
93	D-CONTC/5896/2025 CONTC/776/2025	M/S MOURYA RAJ ENTERPRISES VS DR.SUBHANKAR MOHAPATRA,IAS	BIBEKANANDA BHUYAN VS	// () //
94	D-CONTC/5974/2025 CONTC/777/2025	KALAKAR BENTAKAR VS YOGESH BAHADUR KHURANIA,IPS	ADV. VS	// () //
95	D-CONTC/6091/2025 CONTC/778/2025	GOPABANDHU GARDIA VS SIDDHESHWAR BALIRAM BONDAR,IAS	ADV. VS	// () //
96	D-CONTC/5906/2025 CONTC/779/2025	HARIHAR DASH VS ANUGARG,IAS	ADV. VS	// () //
97	D-CONTC/5919/2025 CONTC/780/2025	ARUN KUMAR NAYAK VS ARVIND SINGH, C.E.O, T.P.C.O.D.L	ADV. VS	// () //
98	D-CONTC/5786/2025 CONTC/781/2025	ROJALIN MOHAPATRA VS RAJ KISHORE JENA,SUB-COLLECTOR,PURI	ADV. VS	// () //
99	D-CONTR/4452/2025 CONTR/6/2025	CHITTA RANJAN MISHRA VS RAMKANTA SAI,I.L.C, TOWN P.S, KEONJHARGARH	ADV. VS	//0 () //
100	D-CRLA/3829/2025 CRLA/211/2025	RAJENDRA SINGH VS STATE OF ODISHA	PRANAB KUMAR DAS VS	DABUGAM /209 /2024 A.D.J.,UMERKOTE(Nabarangapur) TR/0000031/2024
101	D-CRLA/4371/2025 CRLA/212/2025	GOPAL KRUSHNA SAHU VS STATE OF ODISHA	PRONOY MOHANTY VS	CHATRAPUR /750 /2024 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000053/2024
102	D-CRLA/4446/2025 CRLA/213/2025	BIJAY BEHERA@SARAT DAS VS	RABI NARAYAN MOHANTY VS	PIPLI /23 /2017 ADHOC A.D.J.,(FTSC),PURI(Puri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLA/4511/2025 CRLA/214/2025	STATE OF ODISHA BINAYAK SETHI VS	KURESH PRASAD DASH VS	TR/0000166/2023 / /0 SPECIAL JUDGE ASKA(Ganjam)
104	D-CRLA/2448/2025 CRLA/215/2025	STATE OF ODISHA PRAFULLA HARIJAN VS	SURYAKANTA DASH VS	2(A)CC/0000004/2023 BORIGUMMA /131 /2022 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput)
105	D-CRLA/4542/2025 CRLA/216/2025	STATE OF ODISHA B.KAMRAJ BEHERA VS	MANOJ KUMAR PANDA VS	TR/0000071/2022 SAMBALPUR VIGILANCE /35 /2002 SPL.JUDGE (VIG), SUNDERGARH(Sundargarh)
106	D-CRLA/4605/2025 CRLA/217/2025	STATE OF ODISHA(VIG.) PREMANANDA MANDANGI VS	DEBASIS SARANGI VS	CT/0000050/2004 SESHKHAL /56 /2020 A.D.J.,RAYAGADA(Rayagada)
107	D-CRLA/4688/2025 CRLA/218/2025	STATE OF ODISHA BENGA@RANJIT JENA VS	HEMANT KUMAR MUND VS	CT/0000041/2020 SAHID NAGAR P.S. /296 /2012 A.D.J.,BHUBANESWAR(Khordha)
108	D-CRLLP/4478/2025 CRLLP/7/2025	STATE OF ODISHA DURGA PRASANA KHUNTIA VS	BINI MISHRA VS	CT/0000019/2013 / /0 S.D.J.M.,CUTTACK SADAR(Cuttack)
109	D-CRLLP/4181/2025 CRLLP/8/2025	STATE OF ODISHA STATE OF ODISHA(VIG.) VS	SANGRAM DAS, S.C.VIGILANCE VS	ICC/0005205/2013 BHUBANESWAR VIGILANCE /15 /1998 SPL.JUDGE (VIG.),BHUBANESWAR(Khordha)
110	D-CRLMC/3743/2025 CRLMC/632/2025	PRAMOD KUMAR SHAOO BISWARANJAN MAHALI VS	ASHOK KUMAR SAHOO VS	TR/0000043/2001 MAHILA P.S.(BBSR) /32 /2023 S.D.J.M.,BHUBANESWAR(Khordha)
111	D-CRLMC/4120/2025 CRLMC/633/2025	STATE OF ODISHA MUNA@RADHA MOHAN BISWAL VS	SARADA PRASAD DASH VS	CT/0000311/2023 ASTARANGA /56 /2017 J.M.F.C.,NIMAPARA(Puri)
112	D-CRLMC/4282/2025 CRLMC/634/2025	STATE OF ODISHA GANDHI TAREI VS	ANUPAM DASH VS	GR/0000695/2017 KODALA /114 /2023 A.D.J.,KODALA(Ganjam)
113	D-CRLMC/4217/2025 CRLMC/635/2025	STATE OF ODISHA DEBAPRIYA MOHANTY VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	ST/0000032/2024 BURLA /352 /2019 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002953/2019

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/1611/2025 CRLMC/636/2025	DEBADUTTA MOHAPATRA VS CENTRAL BUREAU OF INVESTIGATION (CBI)	SASWAT KUMAR ACHARYA VS	/ /0 SPECIAL JUDGE (CBI),BHUBANESWAR RC/0000017/2024
115	D-CRLMC/4289/2025 CRLMC/637/2025	NILAMANI DAS VS STATE OF ODISHA	BIPLAB KUMAR TRIPATHY VS	DHAMNAGAR /356 /2023 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000621/2023
116	D-CRLMC/4294/2025 CRLMC/638/2025	PINTU @ SRIKANTA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /67 /2020 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000239/2020
117	D-CRLMC/3040/2025 CRLMC/639/2025	SRIMAYEE SINGH VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	MANCHESWAR P.S. /687 /2024 EXECUTIVE MAGISTRATE,BBSR(Khord CMC/0000059/2025
118	D-CRLMC/4420/2025 CRLMC/640/2025	SUNIL @ SANATAN MOHAPATRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDAPUR /13 /2019 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000043/2019
119	D-CRLMC/4003/2025 CRLMC/641/2025	MANISH GUPTA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	CHOUDWAR /368 /2024 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000163/2024
120	D-CRLMC/4101/2025 CRLMC/642/2025	SAJJAN KUMAR PATWARI VS PRASANNA KUMAR MAHALA	ALOK RANJAN MOHANTY VS	BADACHANA /219 /2011 J.M.F.C.,CHANDIKHOLE(Jajapur) ICC/0000076/2013
121	D-CRLMC/4156/2025 CRLMC/643/2025	SANJAYA OJHHA VS STATE OF ODISHA	DASARATHI DASH VS	FATEGARH /59 /2021 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000092/2021
122	D-CRLMC/4194/2025 CRLMC/644/2025	TUNA@KISHORE LENKA VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH SADAR /46 /2012 C.J.M.,NAYAGARH(Nayagarh) ST/0000023/2014
123	D-CRLMC/1613/2025 CRLMC/645/2025	GAYATRI MOHAPATRA VS C.B.I	SASWAT KUMAR ACHARYA VS	/ /0 SPECIAL JUDGE (CBI),BHUBANESWAR RC/0000017/2024
124	D-CRLMC/2441/2025 CRLMC/646/2025	BISWANATH TRIPATHY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	/ /0 J.M.F.C.,NIALI(Cuttack) ICC/0000007/2024
125	D-CRLMC/4258/2025	BAURI NAYAK	PRANAY KUMAR MAHARAJ	DERABIS /89 /2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/647/2025	VS STATE OF ODISHA	VS	DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000241/2024
126	D-CRLMC/3746/2025 CRLMC/648/2025	SREYANSHU MALLICK @ GUDU VS STATE OF ODISHA	DEBADATTA MOHANTY VS	NAUGAON /10 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000004/2024
127	D-CRLMC/4060/2025 CRLMC/649/2025	BIKASH CHANDRA SWAIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MANIABANDHA /33 /2023 J.M.F.C.,BARAMBA(Cuttack) GR/0000123/2023
128	D-CRLMC/4143/2025 CRLMC/650/2025	NEHA AKHTAR VS STATE OF ODISHA	JYOTI PRAKASH PATRA VS	//0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) EC/0000366/2022
129	D-CRLMC/4180/2025 CRLMC/651/2025	SANJAY DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOPALPUR /152 /2023 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000008/2025
130	D-CRLMC/4777/2025 CRLMC/652/2025	PRADEEP SAHOO VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	PATKURA /352 /2021 C.J.M.,KENDRAPARA(Kendrapara) ST/0000068/2023
131	D-CRLMC/4211/2025 CRLMC/653/2025	RAMAKANTA SWAIN VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	//0 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghpur) CRA/0000016/2018
132	D-CRLMC/4513/2025 CRLMC/654/2025	BATA KRISHNA SWAIN VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	NIALI /203 /2016 J.M.F.C.,NIALI(Cuttack) GR/0001721/2016
133	D-CRLMC/4107/2025 CRLMC/655/2025	MUNA KHANDEI VS STATE OF ODISHA	SATYABAN SAHOO VS	NANDIPADA /55 /2007 A.D.J.,KEONJHAR(Kendujhar) ST/0000023/2024
134	D-CRLMC/4522/2025 CRLMC/656/2025	LALIT MOHAN DASH VS STATE OF ODISHA	LAXMAN PRADHAN VS	ATHGARH /240 /2017 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000449/2017
135	D-CRLMC/4132/2025 CRLMC/657/2025	INDRAJIT PARIDA VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	RASOL /31 /2021 S.D.J.M.,HINDOL(Dhenkanal) GR/0000103/2021
136	D-CRLMC/4540/2025 CRLMC/658/2025	SURYAMANI TRIPATHY VS	PRIYA RANJAN SINGH VS	NANDANKANAN /107 /2022 J.M.F.C.,BHUBANESWAR(Khordha)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/4166/2025 CRLMC/659/2025	STATE OF ODISHA ASHUTOSH SINGH VS	RAJIB LOCHAN PATTNAIK VS	GR/0000858/2022 //0 DISTRICT AND SESSIONS JUDGE,MAL
138	D-CRLMC/4307/2025 CRLMC/660/2025	STATE OF ODISHA SMRUTI PRAVA MOHAKUD VS	SUBASH CHANDRA PUSPALAKA VS	2(A)CC/0000003/2023 JASHIPUR /260 /2022 CIVIL JUDGE (JD) CUM JMFC, JASHIPUR
139	D-CRLMC/4580/2025 CRLMC/661/2025	STATE OF ODISHA MD.MUJIBAR RAHAMAN VS	RANJIT MOHANTY VS	CT/0000246/2022 //0 S.D.J.M.,CUTTACK SADAR(Cuttack)
140	D-CRLMC/4309/2025 CRLMC/662/2025	SK.ABDUL FARID SMRUTI PRAVA MOHAKUD VS	SUBASH CHANDRA PUSPALAKA VS	ICC/0000958/2018 RAIRANGPUR TOWN /280 /2022 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGPUR
141	D-CRLMC/4308/2025 CRLMC/663/2025	STATE OF ODISHA SANTOSH KUMAR PANDU@SANTOSH PANDU VS	BIRAJA PRASANNA DAS VS	CT/0001203/2022 CHANDILI /61 /2024 NYAYADHIKARI GRAM NYAYALAYA,
142	D-CRLMC/4591/2025 CRLMC/664/2025	STATE OF ODISHA RAMAKANTA PRADHAN VS	SURESH KUMAR PANDA VS	GR/0000029/2024 G.UDAYAGIRI /104 /2024 J.M.F.C.,G.UDAYAGIRI(Kandhamal)
143	D-CRLMC/4484/2025 CRLMC/665/2025	STATE OF ODISHA HIMANSHU SEKHAR JENA VS	SUDHANSU SEKHAR JENA VS	CT/0000341/2024 //0 S.D.J.M.,BHADRAK(Bhadrak)
144	D-CRLMP/3866/2025 CRLMP/210/2025	CHANDRA SEKHAR MOHALIK NARAYAN @ NARAYAN CHANDRA PRADHAN VS	TUSAR KANTA SAHOO VS	ICC/0000048/2024 SABARANG /306 /2024 ()
145	D-CRLMP/4076/2025 CRLMP/211/2025	STATE OF ODISHA SAROJINI BHOLA VS	PRATIK NAYAK VS	// RANPUR /356 /2024 ()
146	D-CRLMP/4087/2025 CRLMP/212/2025	STATE OF ODISHA SURENDRA MALLICK VS	SAPAN KUMAR LENKA VS	// //0 ()
147	D-CRLMP/4349/2025 CRLMP/213/2025	STATE OF ODISHA PABITRA KUMAR SETHI VS	AKSHAYA KUMAR SUBUDHI VS	// //0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMP/4403/2025 CRLMP/214/2025	PRAMODINI MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
149	D-CRLMP/3794/2025 CRLMP/215/2025	ANNADA PRAVA RAY VS STATE OF ODISHA	BIJAYINI RATH VS	//0 () //
150	D-CRLMP/4052/2025 CRLMP/216/2025	BUDHIRAM JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHADRAK RURAL /632 /2024 () //
151	D-CRLMP/4113/2025 CRLMP/217/2025	SUMITRA SAHOO VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	//0 JUDGE FAMILY COURT,PURI(Puri) Crp/0000015/2022
152	D-FAO/4969/2025 FAO/68/2025	JYOSTNA SAMANTARAY VS RAJANI MULLICK	DURGA PRASAD S.MALLICK VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000286/2022
153	D-FAO/5471/2025 FAO/69/2025	SUMAN MALIK VS ASHOK DAS	PRADEEP KUMAR MISHRA VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000010/2019
154	D-FAO/5823/2025 FAO/70/2025	CHANDRASEKHAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000030/2022
155	D-GUAP/5726/2025 GUAP/2/2025	BASANTA KALTA VS DIPANJALI KALTA @ KUMBHAR	MANAS KUMAR CHAND VS	// JUDGE, FAMILY COURT, BOUDH(Baudh) GUAP/0000004/2024
156	D-JCRLRV/4782/2025 JCRLRV/1/2025	SULEMAN KUJUR VS STATE OF ODISHA	ADV. VS	//0 DISTRICT & SESSIONS JUDGE,SUNDER CRA/0000015/2015
157	D-MACA/4454/2025 MACA/210/2025	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD., BALASORE VS MALATIMANI NAIK	RAMESH CH. SAHOO VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000072/2023
158	D-MACA/5321/2025 MACA/211/2025	B.M, NATIONAL INSURANCE CO. LTD., JEYPORE VS BASANTI KRISANI	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T,KORAPUT(Koraput) Mac/0000037/2021
159	D-MACA/5813/2025	D.M. M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/212/2025	VS SURENDRA KUMAR MOHAPATRA	VS	1ST MACT,JAGATSINGHPUR(Jagatsingha Mac/0000290/2013
160	D-RPFAM/5313/2025 RPFAM/43/2025	SAMIKSHYA MAHANANDA VS AMLAN JYOTI CHHOTARAY	JYOTIKANTA MAHAPATRA VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000035/2023
161	D-RPFAM/5390/2025 RPFAM/44/2025	SUBRAT KUMAR SAHU VS ANITA SAHU	KOUSIK ANANDA GURU VS	// JUDGE FAMILY COURT,ROURKELA(Su Crp/0000060/2022
162	D-RSA/5766/2025 RSA/80/2025	TUSHAR RANJAN BISWAL VS DEBA@ DEBENDRA SAMAL	UPENDRA KUMAR SAMAL VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapu RFA/0000056/2023
163	D-RSA/6073/2025 RSA/81/2025	MANJULATA MAJHI VS SANTUNU KUMAR NAIK	BYOMOKESH SAHOO VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000008/2024
164	D-RSA/6043/2025 RSA/82/2025	HARAMANI MOHANTY VS KASHINATH SWAIN	BRAHMANANDA TRIPATHY VS	// ADDL SESSIONS JUDGE, KUJANG(Jagats RFA/0000067/2018
165	D-RSA/3001/2025 RSA/83/2025	T.SURI BHASKAR VS KHIRASINDHU PUJHARI	S.S.RAO(SR. ADV.) VS	// ADDL.DISTRICT JUDGE,DHARAMGARH RFA/0000005/2024
166	D-RSA/6039/2025 RSA/84/2025	HARAMANI MOHANTY VS KASHINATH SWAIN	BRAHMANANDA TRIPATHY VS	// ADDL SESSIONS JUDGE, KUJANG(Jagats RFA/0000068/2018
167	D-RSA/5643/2025 RSA/85/2025	PERO MAHANTA VS CHANDRA MAHANTA	SOURAV SUMAN BHUYAN VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) RFA/0000007/2022
168	D-RVWPET/2135/2025 RVWPET/40/2025	THE ZONAL MANAGER, UCO BANK, ZONAL OFFICE, BALASORE VS PABITRA JENA	ADV. VS	// () //
169	D-RVWPET/4105/2025 RVWPET/41/2025	CHIEF COMMISSIONER OF CT AND GST ,ODISHA VS M/S. K.P SUGANDH LIMITED,SAMBALPUR	SUNIL MISHRA,S.C VS	// () //
170	D-RVWPET/5586/2025 RVWPET/42/2025	BHIMASEN BEURA VS	SWAPNA KUMAR OJHA VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-RVWPET/5048/2025 RVWPET/43/2025	STATE OF ODISHA GENERAL MANAGER, UPPER INDRAVATI PROJECT, NABRANGPUR VS DALIT KAUR GILL	RUPESH KUMAR KANUNGO VS	// // ()
172	D-RVWPET/5310/2025 RVWPET/44/2025	STATE OF ODISHA VS MANOJ KUMAR ROUSTRAY	SASWAT DAS, A.G.A. VS	// // ()
173	D-TRPCRL/4053/2025 TRPCRL/13/2025	FAKIRA KARNA VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	SAMBALPUR VIGILANCE /11 /2020 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000006/2023
174	D-TRPCRL/4345/2025 TRPCRL/14/2025	MURSHED ALLI SAHA VS SAKINA BIBU	AMIT PRASAD BOSE VS	//0 JUDGE, FAMILY COURT, BHADRAK(Bhadrak) Crp/0000200/2024
175	D-WA/5589/2025 WA/420/2025	STATE OF ODISHA VS SUBAL KUMAR NAYAK	SAROJ KUMAR JEE, A.G.A. VS	// ()
176	D-WA/5784/2025 WA/421/2025	STATE OF ODISHA VS RAKESH BAROI	BABITA SAHU, A.G.A. VS	// // ()
177	D-WA/5802/2025 WA/422/2025	STATE OF ODISHA VS SOUMYA SOURAV DEBTA	PRAVAT KUMAR PANDA,A.S.C VS	// // ()
178	D-WA/6032/2025 WA/423/2025	STATE OF ODISHA VS GIRISH CHANDRA DAS	MANASH RANJAN MOHANTY, A.G.A. VS	// // ()
179	D-WA/6036/2025 WA/424/2025	AMLAN SABITA VS SWADESH NAYAK	SUVASHISH PATTANAIAK VS	// // ()
180	D-WA/6074/2025 WA/425/2025	STATE OF ODISHA VS DHIRENDRA KUMAR NAYAK	JATESWAR NAYAK,A.G.A VS	// // ()
181	D-WA/4430/2025 WA/426/2025	BHASKAR CHANDRA MOHAPATRA VS A.G.M. AND DISCIPLINARY AUTHORITY, UCO BANK, BHAGALPUR	SURENDRA NATH PANDA VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WA/2178/2025 WA/427/2025	STATE OF ODISHA VS ROHIT KUMBHAR	GAUTAM TRIPATHY, A.G.A VS	// 0 //
183	D-WA/5115/2025 WA/428/2025	STATE OF ODISHA VS PRAGYASINI SAHU	SASWAT DAS, A.G.A. VS	// 0 //
184	D-WA/5940/2025 WA/429/2025	STATE OF ODISHA VS NIRMAL KUMAR SWAIN	GAYATRI PATRA, A.S.C. VS	// 0 //
185	D-WA/6033/2025 WA/430/2025	STATE OF ODISHA VS BANAMALI BARIK	JATESWAR NAYAK, A.G.A. VS	// 0 //
186	D-WA/6213/2025 WA/431/2025	VYJAINTO KUMAR RAY VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
187	D-WA/4826/2025 WA/432/2025	SANJITA DAS VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //
188	D-WP(C)/1871/2025 WP(C)/4654/2025	A.DILLIP KUMAR REDDY VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
189	D-WP(C)/2725/2025 WP(C)/4655/2025	RABINDRA KUMAR PATTANAIAK VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
190	D-WP(C)/5635/2025 WP(C)/4656/2025	PUNIA NAYAK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
191	D-WP(C)/5899/2025 WP(C)/4657/2025	DIPTEEMAYEE BARAL VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
192	D-WP(C)/5709/2025 WP(C)/4658/2025	STATE TRANSPORT RETIRED EMPLOYEES FEDERATION , ODISHA,BBSR VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
193	D-WP(C)/4571/2025	BHASKAR PRADHAN	RABINDRA NATH PRUSTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4659/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/5819/2025 WP(C)/4660/2025	INTERNATIONAL SOCIETY FOR KRISHNA CONCIIOUSNESS (ISKCON), PURI VS LAXMI BUILDERS AND DEVELOPERS PVT. LTD., BBSR	GOUTAM KUMAR ACHARYA VS	// 0 //
195	D-WP(C)/5846/2025 WP(C)/4661/2025	ARJUN BHATRA VS STATE OF ODISHA	SANJIV JOSHI VS	// 0 //
196	D-WP(C)/5895/2025 WP(C)/4662/2025	PABITRA KUMAR ROUT VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
197	D-WP(C)/4963/2025 WP(C)/4663/2025	JANI SENAPATI VS UNION OF INDIA	BIBHUTI BHUSAN PANDA VS	// 0 //
198	D-WP(C)/5897/2025 WP(C)/4664/2025	RAJ KUMARI PATRO VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
199	D-WP(C)/5011/2025 WP(C)/4665/2025	SANJULATA @ SANJURANI DASADHIKARI VS DIRECTOR OF ELEMENTARY EDUCATION.	AKSHAYA KUMAR NAYAK VS	// 0 //
200	D-WP(C)/5102/2025 WP(C)/4666/2025	KARTIKESWAR BANUA VS STATE OF ODISHA	BHABANI SANKAR PRADHAN VS	// 0 //
201	D-WP(C)/6128/2025 WP(C)/4667/2025	M/S SANTOSH KUMAR NAYAK,ROURKELA VS THE CHAIRMAN CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
202	D-WP(C)/5883/2025 WP(C)/4668/2025	MANGU SETHI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
203	D-WP(C)/6130/2025 WP(C)/4669/2025	M/S OMM INDUSTRIAL AGENCY,BBSR VS THE CHIEF COMMISSIONER CT AND GST ODISHA,CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
204	D-WP(C)/5255/2025 WP(C)/4670/2025	NIHARIKA MOHANTY VS	TUSHAR KANTA NAYAK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/5912/2025 WP(C)/4671/2025	STATE OF ODISHA MANOJ KUMAR DASH VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
206	D-WP(C)/6040/2025 WP(C)/4672/2025	STATE OF ODISHA NIRAKAR NAIK VS	JIBAN RANJAN DASH VS	// // ()
207	D-WP(C)/5905/2025 WP(C)/4673/2025	COLLECTOR, KALAHANDI NARAYAN PATRA VS	GYANA RANJAN SETHI VS	// // ()
208	D-WP(C)/6002/2025 WP(C)/4674/2025	STATE OF ODISHA RAKESH KUMAR DAS VS	KHIROD CHANDRA MAJHI VS	// // ()
209	D-WP(C)/5105/2025 WP(C)/4675/2025	R.T.O., KENDRAPARA MUGEISWAR MAHADEB VS	NAMITA PATTANAİK VS	// // ()
210	D-WP(C)/5301/2025 WP(C)/4676/2025	STAE OF ODISHA BIPRA CHARAN PATRA VS	RAMACHANDRA PANIGRAHY VS	// // ()
211	D-WP(C)/5908/2025 WP(C)/4677/2025	MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD., PANDIT JAWAHARLAL NEHRU MARG, BBSR. KAILASH CHANDRA PANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
212	D-WP(C)/6175/2025 WP(C)/4678/2025	STATE OF ODISHA RAJESWARI SHARMA VS	SAROJ KUMAR ROUSTRAY VS	// // ()
213	D-WP(C)/5915/2025 WP(C)/4679/2025	STATE OF ODISHA ASWINI KUMAR BHATRA VS	SUSANTA KUMAR MISHRA VS	// // ()
214	D-WP(C)/2420/2025 WP(C)/4680/2025	STATE OF ODISHA KALIKINKARA GHOSH MOHAPATRA VS	ALOK KUMAR MOHAPATRA VS	// // ()
215	D-WP(C)/5916/2025 WP(C)/4681/2025	THE CHAIRMAN SUBORDINATE ODISHA STAFF SELECTION COMMISSION, BBSR SANTOSH SETHI VS	NIROD KUMAR SAHOO VS	// // ()
		UNION OF INDIA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/5356/2025 WP(C)/4682/2025	SWOPNASHREE SENAPATI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
217	D-WP(C)/5452/2025 WP(C)/4683/2025	BHARAT KUMAR AGRAWAL VS COMNR OF COMMERCIAL TAXES (C.T.) AND GOODS AND SERVICE TAX (G.S.T.), CUTTACK.	PRABODHA CHANDRA NAYAK VS	// 0 //
218	D-WP(C)/5991/2025 WP(C)/4684/2025	SWARNALATA MOHANTY VS STATE BANK OF INDIA	SIDDHARTH GOUTAM DAS VS	// 0 //
219	D-WP(C)/5359/2025 WP(C)/4685/2025	RAJU BHOI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
220	D-WP(C)/2146/2025 WP(C)/4686/2025	RATNAKAR SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
221	D-WP(C)/5917/2025 WP(C)/4687/2025	SABNAM BEGUM VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
222	D-WP(C)/3580/2025 WP(C)/4688/2025	PANKAJBASINI PANDA VS ADDL. COMNR., ADDL. REVISIONAL COURT-IV, ODISHA, BBSR	PRONOY MOHANTY VS	// 0 //
223	D-WP(C)/6047/2025 WP(C)/4689/2025	SAIDAB ALAM KHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
224	D-WP(C)/6069/2025 WP(C)/4690/2025	RADHESHYAM SAHOO VS THE SUPERINTENDENT CT AND GST CENTRAL GST BALANGIR CIRCLE	ABHISHEK SAHOO VS	// 0 //
225	D-WP(C)/5375/2025 WP(C)/4691/2025	BHASKAR BISWAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
226	D-WP(C)/5605/2025 WP(C)/4692/2025	M/S. THANAPATI AGRO,SONEPUR VS COMMISSIONER OF COMMERCIAL TAXES CT AND GOODS AND SERVICE TAX GST,CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
227	D-WP(C)/3834/2025	M.C. OF NAKULA CHANDRA SPECIAL SCHOOL FOR HEARING IMPAIRED AND VISUAL IMPAIRED CHILDREN, PATNAGAL	MULIMPA KUMAR MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4693/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/5016/2025 WP(C)/4694/2025	SIBA NARAYAN SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
229	D-WP(C)/6071/2025 WP(C)/4695/2025	SABITA PATTANAIAK VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
230	D-WP(C)/6084/2025 WP(C)/4696/2025	RABINDRA MAJHI VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
231	D-WP(C)/5384/2025 WP(C)/4697/2025	ASHIS KUMAR DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
232	D-WP(C)/4481/2025 WP(C)/4698/2025	NEHA POWER SOLUTION, CUTTACK VS NUTAN AGARWAL AUTHORISED OFFICER OF ICICI BANK LTD., KOLKATA	BIBHUTI BHUSAN NANDA VS	// 0 //
233	D-WP(C)/4254/2025 WP(C)/4699/2025	GOUTAM MAITI VS COLLECTOR, BHADRAK	BIBHUTI BHUSAN SWAIN VS	// 0 //
234	D-WP(C)/5800/2025 WP(C)/4700/2025	RINU KISAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
235	D-WP(C)/6092/2025 WP(C)/4701/2025	NILAKANTHA MOHAPATRA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
236	D-WP(C)/5297/2025 WP(C)/4702/2025	HARAMANI CHANDA VS UNION OF INDIA	KARUNAKAR RATH VS	// 0 //
237	D-WP(C)/6302/2025 WP(C)/4703/2025	SHANKARSHAN BEHERA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
238	D-WP(C)/5346/2025 WP(C)/4704/2025	BABITA SAHOO VS	SUKANTA KUMAR MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/5354/2025 WP(C)/4705/2025	STATE OF ODISHA SNEHAMAYEE KHATUA VS	SUKANTA KUMAR MISHRA VS	// // 0
240	D-WP(C)/5804/2025 WP(C)/4706/2025	STATE OF ODISHA KISHORE CHANDRA KERKETTA VS	KUNAL KUMAR SWAIN VS	// // 0
241	D-WP(C)/6240/2025 WP(C)/4707/2025	STATE OF ODISHA RAMAKANTA MAHANTY VS	BISWABIHARI MOHANTY VS	// // 0
242	D-WP(C)/5047/2025 WP(C)/4708/2025	STATE OF ODISHA G.RAMESH VS	MIHIR KUMAR DASH VS	// // 0
243	D-WP(C)/6072/2025 WP(C)/4709/2025	STATE OF ODISHA JYOCHHNA RANI PARIDA VS	AMITABH MISHRA VS	// // 0
244	D-WP(C)/5434/2025 WP(C)/4710/2025	STATE OF ODISHA BASUDEV BARIK VS VICE CHANCELLOR , UTKAL UNIVERSITY OF CULTURE, BBSR	KARUNAKAR RATH VS	// // 0 //
245	D-WP(C)/5983/2025 WP(C)/4711/2025	USHARANI NAIK VS	SIDHARTHA MISHRA VS	// // 0
246	D-WP(C)/5809/2025 WP(C)/4712/2025	STATE OF ODISHA LATAMANJARI KISHAN VS	KUNAL KUMAR SWAIN VS	// // 0
247	D-WP(C)/6322/2025 WP(C)/4713/2025	STATE OF ODISHA ULLAS SWAIN VS	SWAYAMJIT ROUT VS	// // 0
248	D-WP(C)/5969/2025 WP(C)/4714/2025	INDIAN OVERSEAS BANK, BBSR AVINNA CHANDRA DASH VS	ANUP UDAYA SENAPATI VS	// // 0
249	D-WP(C)/5532/2025 WP(C)/4715/2025	STATE OF ODISHA RAMESH CHANDRA MISHRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/5355/2025 WP(C)/4716/2025	ANIRUDHA SAMAL VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
251	D-WP(C)/6079/2025 WP(C)/4717/2025	SUPRAVABATI PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
252	D-WP(C)/6106/2025 WP(C)/4718/2025	ANJAN ROUT VS R.T.O BHADRAK	KHIROD CHANDRA MAJHI VS	// 0 //
253	D-WP(C)/6236/2025 WP(C)/4719/2025	AMITABH PRADHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
254	D-WP(C)/5810/2025 WP(C)/4720/2025	BRUSABHA KISHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
255	D-WP(C)/6210/2025 WP(C)/4721/2025	M/S. SUNRISERS REALTY PVT. LTD., BBSR VS STATE OF ODISHA	PAMI RATH VS	// 0 //
256	D-WP(C)/6057/2025 WP(C)/4722/2025	M/S. JBS ROYAL TOUCH INDIA PRIVATE LIMITED, BBSR VS ADDL. CT AND GST OFFICER, BHUBANESWAR-III CIRCLE	ITISHREE TRIPATHY VS	// 0 //
257	D-WP(C)/6127/2025 WP(C)/4723/2025	SARANGADHAR DAS VS STATE OF ORISSA	AKASH KUMAR PANDA VS	// 0 //
258	D-WP(C)/6190/2025 WP(C)/4724/2025	MANAS RANJAN SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //
259	D-WP(C)/5812/2025 WP(C)/4725/2025	SANTOSH MINZ VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
260	D-WP(C)/6007/2025 WP(C)/4726/2025	SOUMYA RANJAN SAHOO VS STATE OF ORISSA	MANAS RANJAN PRADHAN VS	// 0 //
261	D-WP(C)/6214/2025	SANTILATA MISHRA	HEMANT KUMAR MUND	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4727/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/6207/2025 WP(C)/4728/2025	SUBHASHIS TRIPATHY VS STATE OF ODISHA	MANASH RANJAN BAUG VS	// 0 //
263	D-WP(C)/5511/2025 WP(C)/4729/2025	SAMIR KUMAR PATNAIK VS MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	SASMITA MOHAPATRA VS	// 0 //
264	D-WP(C)/6215/2025 WP(C)/4730/2025	SUBHASHIS TRIPATHY VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //
265	D-WP(C)/5900/2025 WP(C)/4731/2025	SARAT CHANDRA NANDA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
266	D-WP(C)/4781/2025 WP(C)/4732/2025	MD.ANWAR VS OFFICER ON SPECIAL DUTY (LR)-CUM-SUB COLLECTOR, PANPOSH, SUNDERGARH	PRASANTA KUMAR JENA VS	// 0 //
267	D-WP(C)/6217/2025 WP(C)/4733/2025	M/S. ACRUX REALCON PVT LTD. VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //
268	D-WP(C)/5693/2025 WP(C)/4734/2025	RASMITA SARANGI VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //
269	D-WP(C)/5303/2025 WP(C)/4735/2025	AKSHYA KUMAR BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
270	D-WP(C)/5902/2025 WP(C)/4736/2025	PRADIP KUMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
271	D-WP(C)/5903/2025 WP(C)/4737/2025	SUHASINI MOHANTY VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
272	D-WP(C)/5740/2025 WP(C)/4738/2025	NABA KISHORE PATRA VS	SUSHIL KUMAR PATNAIK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/6110/2025 WP(C)/4739/2025	STATE OF ODISHA MANU SWAIN VS	SANGRAM JENA VS	// // 0
274	D-WP(C)/5545/2025 WP(C)/4740/2025	STATE OF ODISHA PRAVAT KUMAR PANDA VS	MRITUNJAY BANERJEE VS	// // 0
275	D-WP(C)/5978/2025 WP(C)/4741/2025	STATE OF ODISHA BHAGYARATHI SETHY VS	DINESH KUMAR PANDA VS	// // 0
276	D-WP(C)/5979/2025 WP(C)/4742/2025	STATE OF ODISHA AMIT KUMAR PRADHAN VS	SAIBRATA RATH VS	// // 0
277	D-WP(C)/5631/2025 WP(C)/4743/2025	STATE OF ODISHA NARAYAN GURU VS	AKSHAYA KUMAR SAHOO VS	// // 0
278	D-WP(C)/6147/2025 WP(C)/4744/2025	STATE OF ODISHA DANDAPANI MULI VS	KAMALAKANTA NAYAK VS	// // 0
279	D-WP(C)/5980/2025 WP(C)/4745/2025	STATE OF ODISHA SANDHYARANI SATAPATHY VS	ANJAN KUMAR BISWAL VS	// // 0
280	D-WP(C)/5911/2025 WP(C)/4746/2025	STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH, CUTTACK SUDHABALA RATH VS	NIROD KUMAR SAHOO VS	// // 0
281	D-WP(C)/5981/2025 WP(C)/4747/2025	UNION OF INDIA CHITTARANJAN MOHANTY VS	SAILABALA JENA VS	// // 0
282	D-WP(C)/6025/2025 WP(C)/4748/2025	STATE OF ODISHA BIJAY KUMAR DAS VS	SASWATI MOHAPATRA VS	// // 0
283	D-WP(C)/6254/2025 WP(C)/4749/2025	STATE OF ODISHA KRUSHNA CHANDRA NAYAK VS	KULDEEP MOHANTY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/6027/2025 WP(C)/4750/2025	RAMESH CHANDRA DAS VS STATE OF ODISHA	SATYABHAMA SETH VS	// 0 //
285	D-WP(C)/5960/2025 WP(C)/4751/2025	PARSURAM PRADHAN VS UNION OF INDIA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
286	D-WP(C)/6028/2025 WP(C)/4752/2025	JAYASHREE MOHANTY VS STATE OF ODISHA	SATYABHAMA SETH VS	// 0 //
287	D-WP(C)/6035/2025 WP(C)/4753/2025	SURESH PRASAD PUROHIT VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
288	D-WP(C)/5404/2025 WP(C)/4754/2025	SRIKANTA DIGAL VS RUPELI NAYAK	SUSANTA KUMAR LENKA VS	// 0 //
289	D-WP(C)/6037/2025 WP(C)/4755/2025	HEMALATA BATRA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
290	D-WP(C)/6060/2025 WP(C)/4756/2025	TRILOCHAN PRADHAN VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
291	D-WP(C)/6080/2025 WP(C)/4757/2025	PRAMOD KUMAR PAL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
292	D-WP(C)/5583/2025 WP(C)/4758/2025	ANUSAYA MOHARANA VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
293	D-WP(C)/5950/2025 WP(C)/4759/2025	DWARIKANATH PRADHAN VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
294	D-WP(C)/5951/2025 WP(C)/4760/2025	RAMESH CHANDRA DIGAL VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
295	D-WP(C)/5418/2025	BINAYAK GAMANGA	DHANESWAR BEHERA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4761/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/5953/2025	BISIKESAN BEHERA	ANIL KUMAR DAS	//
	WP(C)/4762/2025	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/5760/2025	MUNTAZ KHAN	NIRANJAN SINGH (1)	//
	WP(C)/4763/2025	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/2079/2025	DAMAYANTI MOHAPATRA	BIPLABA P.B. BAHALI	//
	WP(C)/4764/2025	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/5954/2025	PARIKSHITA BARIK	AUROBINDA SAHOO	//
	WP(C)/4765/2025	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/5824/2025	EXECUTIVE ENGINEER, TPWODL (ELECTRICAL), JHARSHUGUDA	PRASANTA KUMAR TRIPATHY	//
	WP(C)/4766/2025	VS DAKESWAR PANDEY	VS	0 //
301	D-WP(C)/6288/2025	ODISHA GRAMYA BANK, GOPINATHPUR BRANCH, CUTTACK	HEMANTA KUMAR MOHANTA	//
	WP(C)/4767/2025	VS THE TAHASILDAR-CUM-DDO, BADAMBA, CUTTACK	VS	0 //
302	D-WP(C)/5955/2025	PRASANTA KUMAR BEHERA	ANIL KUMAR DAS	//
	WP(C)/4768/2025	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/6293/2025	ODISHA GRAMYA BANK, GOPINATHPUR BRANCH, CUTTACK	HEMANTA KUMAR MOHANTA	//
	WP(C)/4769/2025	VS THE PRINCIPAL-CUM-DDO, MOHAN SUBUDHI COLLEGE, BADAMBA, CUTTACK	VS	0 //
304	D-WP(C)/5970/2025	SRINIBASA PANDA	PRAVAT KUMAR NAYAK	//
	WP(C)/4770/2025	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/5826/2025	BIJAY KUMAR JENA	MANOJA KUMAR KHUNTIA	//
	WP(C)/4771/2025	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/6145/2025	RABIRATNA KHILEI	SOU MENDRA PATTANA I K	//
	WP(C)/4772/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/3812/2025 WP(C)/4773/2025	STATE OF ORISSA PRADEEP KISHORE SWAIN VS STATE OF ODISHA	RABINDRANATH PAL VS	// // 0 //
308	D-WP(C)/6256/2025 WP(C)/4774/2025	SUBHRANSU SEKHAR DEBNATH VS STATE LEVEL SCRUTINY COMMITTEE, RDC, CUTTACK	SAROJA KANTA SAMAL VS	// 0 //
309	D-WP(C)/6340/2025 WP(C)/4775/2025	RAJIBLOCHAN PATRA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	// 0 //
310	D-WP(C)/6105/2025 WP(C)/4776/2025	DHARANIDHAR JENA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
311	D-WP(C)/6368/2025 WP(C)/4777/2025	M/S PRINCE IMFL RESTAURANT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
312	D-WP(C)/4577/2025 WP(C)/4778/2025	KAMALA PRADHAN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
313	D-WP(C)/6350/2025 WP(C)/4779/2025	ADWAITA PRASAD MALLIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
314	D-WP(C)/6374/2025 WP(C)/4780/2025	SURESH CHANDRA SAHOO VS AUTHORISED OFFICER , ICICI BANK LTD	SUKANTA KUMAR DALAI VS	// 0 //
315	D-WP(C)/4581/2025 WP(C)/4781/2025	NARENDRA PRADHAN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
316	D-WP(C)/6337/2025 WP(C)/4782/2025	JHADESWAR MAHADEV MANDIR COMMITTEE, JALESWAR, BALESWAR VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
317	D-WP(C)/6107/2025 WP(C)/4783/2025	DHARANIDHAR JENA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/6351/2025 WP(C)/4784/2025	ST. XAVIERS HIGH SCHOOL, SATYANAGAR, BBSR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
319	D-WP(C)/6208/2025 WP(C)/4785/2025	M/S. SANTOSH ENTERPRISES, CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
320	D-WP(C)/6298/2025 WP(C)/4786/2025	JAGDISH SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
321	D-WP(C)/1459/2025 WP(C)/4787/2025	PATITAPABAN MOHAPATRA VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
322	D-WP(C)/5914/2025 WP(C)/4788/2025	NISHIKANTA SENAPATI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
323	D-WP(C)/5820/2025 WP(C)/4789/2025	NABA KISHORE SAHU VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
324	D-WP(C)/5935/2025 WP(C)/4790/2025	HINA NAYAK VS TAHASILDAR KANIHA TASASIL	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
325	D-WP(C)/6345/2025 WP(C)/4791/2025	M/S SATGURU TRADERS, SUNDARGARH VS STATE TAX OFFICER, CT AND GST CIRCLE, ROURKELA I	AVIJIT PATNAIK VS	// 0 //
326	D-WP(C)/6363/2025 WP(C)/4792/2025	BINOD KUMAR SAMAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
327	D-WP(C)/6384/2025 WP(C)/4793/2025	STATE MUNICIPAL COUNCIL FEDERATION, ODISHA, BBSR VS THE STATE OF ODISHA	ANSHUMAN RAY VS	// 0 //
328	D-WP(C)/6053/2025 WP(C)/4794/2025	NANDITA ROUT VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, BANIJYAKAR BHAWAN, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
329	D-WP(C)/6346/2025	M/S. SATGURU TRADERS, SUNDARGARH	AVIJIT PATNAIK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4795/2025	VS	VS	0
		DEPUTY COMNR OF STATE TAX, ENFORCEMENT UNIT, ROURKELA		//
330	D-WP(C)/490/2025	DILIP KUMAR ROUSTRAY	TRILOCHAN PANIGRAHI	//
	WP(C)/4796/2025	VS	VS	0
		MANAGING DIRECTOR IDCO, RUPALI CHHAKA, BBSR		//
331	D-WP(C)/6342/2025	SARAT KUMAR PRADHAN	MANAS PATI	//
	WP(C)/4797/2025	VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/6336/2025	SHAIKH AZMAT KARIM	SUSANTA SEKHAR MOHAPATRA	//
	WP(C)/4798/2025	VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/5985/2025	LAXMIRANI GAHIR	BHARAT JALLI	//
	WP(C)/4799/2025	VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/6006/2025	SWARUP RAJ MOHANTY	MANOJ BIHARI DAS	//
	WP(C)/4800/2025	VS	VS	0
		SMARANIKA MOHANTY		//
335	D-WP(C)/6174/2025	SADHANA BEHERA	SAUBHAGYA KETAN NAYAK	//
	WP(C)/4801/2025	VS	VS	0
		CHIEF MANAGER, MAHANADI COAL FIELD LTD.		//
336	D-WP(C)/6090/2025	BISHNUPRIYA SABAR	PRAHALLAD SAHU	//
	WP(C)/4802/2025	VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/6393/2025	BALASORE ZILLA PRIVATE BUS OWNERS ASSOCIATION, BALASORE	AMIT PRASAD BOSE	//
	WP(C)/4803/2025	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/5944/2025	JITENDRA NATH KHANDUAL	RAMESH CHANDRA JENA	//
	WP(C)/4804/2025	VS	VS	0
		PRINCIPAL COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BBSR		//
339	D-WP(C)/6098/2025	PRAFULLA KUMAR NAYAK	GOPAL KRUSHNA NANDA	//
	WP(C)/4805/2025	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/6177/2025	RABINDRA PARAMANIK	SAILABALA JENA	//
	WP(C)/4806/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/6180/2025 WP(C)/4807/2025	STATE OF ODISHA RENUBALA MISHRA VS REGISTRAR, UTKAL UNIVERSITY	SANJIB MOHANTY VS	// // 0 //
342	D-WP(C)/6100/2025 WP(C)/4808/2025	SAISUNDAR MOHAPATRA VS STATE OF ORISSA	DIBYAJYOTI SAHOO VS	// 0 //
343	D-WP(C)/6181/2025 WP(C)/4809/2025	SUSHAMA PARIDA VS REGISTRAR, UTKAL UNIVERSITY, VANI VIHAR, BBSR	SANJIB MOHANTY VS	// 0 //
344	D-WP(C)/4127/2025 WP(C)/4810/2025	SAROJ KUMAR GARTIA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
345	D-WP(C)/6283/2025 WP(C)/4811/2025	KIRTEE KOUSHIKA PANDA VS UNION OF INDIA	JAYESH K.UNNIKRISHNAN VS	// 0 //
346	D-WP(C)/6182/2025 WP(C)/4812/2025	RAJKUMARI TIRKEY VS SUB COLLECTOR, CHAMPUA, KENDUJHAR	PRIYA RANJAN SINGH VS	// 0 //
347	D-WP(C)/6103/2025 WP(C)/4813/2025	DHARANIDHAR JENA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
348	D-WP(C)/3608/2025 WP(C)/4814/2025	PURUSOTTAM BEHERA VS COMMISSIONER CUM SECY, EXCISE DEPT, BBSR	NITYANANDA BEHURIA VS	// 0 //
349	D-WP(C)/6201/2025 WP(C)/4815/2025	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
350	D-WP(C)/5207/2025 WP(C)/4816/2025	ASHOK KUMAR PANDA VS ADDITIONAL COMMISSIONER CT AND GST (APPEALS), BALASORE RANGE	PRATIK DASH VS	// 0 //
351	D-WP(C)/6017/2025 WP(C)/4817/2025	MANJUBALA PRADHAN @ ROUT VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/6229/2025 WP(C)/4818/2025	JAYANTA KUMAR DASH VS PRESIDENT SIKSHA O ANUSANDHAN (SOA)	ALOK KUMAR PANDA VS	// () //
353	D-WP(C)/6020/2025 WP(C)/4819/2025	DADHIBAMAN JEW DRUGGIST AND CHEMIST,BHUBANESWAR VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// () //
354	D-WP(C)/5243/2025 WP(C)/4820/2025	PRAVAT KUMAR BISOI VS UNION OF INDIA	JAGAJIBAN PRADHAN VS	// () //
355	D-ABLAPL/4587/2025 ABLAPL/1751/2025	KAPILA GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	ASKA /41 /2025 () //
356	D-ABLAPL/4593/2025 ABLAPL/1752/2025	DEBASISH MISHRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /47 /2025 () //
357	D-ABLAPL/4363/2025 ABLAPL/1753/2025	PRATAP CHANDRA NAYAK VS STATE OF ODISHA	BIKRAM KISHORE NAYAK VS	PATTAMUNDAI MODEL /342 /2024 () //
358	D-ABLAPL/4594/2025 ABLAPL/1754/2025	BHALU SAMAL @ BHALU SAMAL LAGEN @ LAGEN SAMAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /47 /2025 () //
359	D-ABLAPL/4550/2025 ABLAPL/1755/2025	MOHAMMAD AJMAL @ MD. AJMAL VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CYBER CRIME AND ECONOMIC OFFEN () //
360	D-ABLAPL/4417/2025 ABLAPL/1756/2025	KARTIK DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /20 /2025 () //
361	D-ABLAPL/4556/2025 ABLAPL/1757/2025	BHUPENDRA NATH BEHERA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /48 /2025 () //
362	D-ABLAPL/4439/2025 ABLAPL/1758/2025	RUTU BAG VS STATE OF ODISHA	SIDHANT DWIBEDI VS	TITILAGARH /207 /2013 () //
363	D-ABLAPL/4559/2025	DEBASISH MALLIK @ MALIK	JYOTI PRAKASH PAL	AUL /26 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1759/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/4447/2025 ABLAPL/1760/2025	HEMANTA SAHU VS STATE OF ODISHA	SIDHANT DWIBEDI VS	TITILAGARH /207 /2013 () //
365	D-ABLAPL/4497/2025 ABLAPL/1761/2025	RINKU JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /13 /2025 () //
366	D-ABLAPL/4564/2025 ABLAPL/1762/2025	RAJENDRA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /27 /2025 () //
367	D-ABLAPL/4541/2025 ABLAPL/1763/2025	RAJIB KUMAR PUSTI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /347 /2024 () //
368	D-ABLAPL/4381/2025 ABLAPL/1764/2025	PURUSOTTAM SAHOO @ PURASTAM SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /46 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000090/2025
369	D-ABLAPL/4388/2025 ABLAPL/1765/2025	P.SURESH RAO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /401 /2024 () //
370	D-ABLAPL/4481/2025 ABLAPL/1766/2025	KALIA @ PRABHAKAR JENA VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /27 /2025 () //
371	D-ABLAPL/4486/2025 ABLAPL/1767/2025	ABHIRAM MOHAKUD VS STATE OF ODISHA	DALIRANI BEHURAY VS	SARAT /72 /2024 () //
372	D-ABLAPL/4391/2025 ABLAPL/1768/2025	UDHAB DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /35 /2020 () //
373	D-ABLAPL/4565/2025 ABLAPL/1769/2025	BHOLANATH DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /30 /2025 () //
374	D-ABLAPL/4394/2025 ABLAPL/1770/2025	DEEPU SING @ DIPU SINGH VS	SURYAKANTA DWIBEDI VS	BARIPADA SADAR /183 /2023 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/4566/2025 ABLAPL/1771/2025	STATE OF ODISHA HIMANSHU KHUDANIA VS STATE OF ODISHA	RAKESH BEHERA VS	// MAHILA P.S. BUXIBAZAR /10 /2025 () //
376	D-ABLAPL/4501/2025 ABLAPL/1772/2025	AJAY KUMAR SETHY @ AJAY SETHY VS STATE OF ODISHA	DILIP KUMAR MISRA VS	KARANJIA /44 /2025 () //
377	D-ABLAPL/4569/2025 ABLAPL/1773/2025	AMIT MAHALIK @ AMIT KUMAR MOHALIK VS STATE OF ODISHA	ANITA SAHOO VS	BALASORE SADAR /38 /2025 () //
378	D-ABLAPL/4579/2025 ABLAPL/1774/2025	BABU NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	KANIHA /396 /2024 () //
379	D-ABLAPL/4757/2025 ABLAPL/1775/2025	SUDHANSHU SEKHAR NAIK VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	EOW,BHUBANESWAR /3 /2025 () //
380	D-ABLAPL/4581/2025 ABLAPL/1776/2025	PRASANTA ROUT VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /80 /2025 () //
381	D-ABLAPL/4515/2025 ABLAPL/1777/2025	KARNA @ SUSANTA BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARINE PST TALCHUA /15 /2025 () //
382	D-ABLAPL/4705/2025 ABLAPL/1778/2025	SUDHANSU SEKHAR DAS VS STATE OF ODISHA	RASHMI RANJAN SINHA VS	JAGATSINGPUR /62 /2025 () //
383	D-ABLAPL/4582/2025 ABLAPL/1779/2025	ARUN PATEL VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	BHATILI /22 /2025 () //
384	D-ABLAPL/4709/2025 ABLAPL/1780/2025	ABHISHEK MISHRA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	//0 () //
385	D-ABLAPL/4597/2025 ABLAPL/1781/2025	SARTHAK MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /47 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/4599/2025 ABLAPL/1782/2025	BABULAL JENA VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /131 /2020 () //
387	D-ABLAPL/4662/2025 ABLAPL/1783/2025	RIAZ KHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	SUNDARGARH TOWN /31 /2025 () //
388	D-ABLAPL/4604/2025 ABLAPL/1784/2025	BIGYAN MISHRA VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHATAGAON /44 /2025 () //
389	D-ABLAPL/4704/2025 ABLAPL/1785/2025	KALANDI BRAMHA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	INDUSTRIAL ESTATE PS /6 /2025 () //
390	D-ABLAPL/4748/2025 ABLAPL/1786/2025	KUNI SAHU VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	BHAWANIPATNA TOWN /295 /2024 () //
391	D-ABLAPL/3942/2025 ABLAPL/1787/2025	NIRUPAMA BEHERA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BHADRAK RURAL /703 /2024 () //
392	D-ABLAPL/4543/2025 ABLAPL/1788/2025	CHAITANYA TARAI @ CHAITANA TAREI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KRUSHNA PRASAD /26 /2025 () //
393	D-ABLAPL/4646/2025 ABLAPL/1789/2025	BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /45 /2025 () //
394	D-ABLAPL/4648/2025 ABLAPL/1790/2025	TARANISEN MOHANTA @ CHANDAN MOHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	KARANJIA /44 /2025 () //
395	D-ABLAPL/4650/2025 ABLAPL/1791/2025	SK. RAHEMAT VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /39 /2025 () //
396	D-ABLAPL/4612/2025 ABLAPL/1792/2025	PRAKASHA MOHANTY VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	KENDRAPARA /17 /2025 () //
397	D-ABLAPL/4613/2025	USHARANI BEHERA	SUKANTA KUMAR NAYAK	RAJKANIKA /288 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1793/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/4317/2025 ABLAPL/1794/2025	SAGAR BHOI VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	MOTANGA /36 /2025 () //
399	D-ABLAPL/4628/2025 ABLAPL/1795/2025	PRAMOD KUMAR MISHRA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	/ /0 () //
400	D-ABLAPL/4517/2025 ABLAPL/1796/2025	RANJAN KUMAR RANA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHUNTUNI /42 /2024 () //
401	D-ABLAPL/4528/2025 ABLAPL/1797/2025	SARBESWAR PATRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /51 /2025 () //
402	D-ABLAPL/4337/2025 ABLAPL/1798/2025	BISWARANJAN SUNANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SINAPALI /23 /2025 () //
403	D-ABLAPL/4632/2025 ABLAPL/1799/2025	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	BALASORE VIGILANCE /48 /2017 () //
404	D-ABLAPL/4544/2025 ABLAPL/1800/2025	DURYODHAN SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)
405	D-ABLAPL/4633/2025 ABLAPL/1801/2025	SIBU @ SUBRAT BEHERA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	2(A)CC/0000168/2024 KANIHA /34 /2025 () //
406	D-ABLAPL/4671/2025 ABLAPL/1802/2025	SARATHI NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /44 /2025 () //
407	D-ABLAPL/4562/2025 ABLAPL/1803/2025	ANIL JHANKAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /353 /2024 () //
408	D-ABLAPL/4673/2025 ABLAPL/1804/2025	PRAKASH CHANDRA BASTIA VS	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /62 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/4663/2025 ABLAPL/1805/2025	STATE OF ODISHA RATNAKAR JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// BAISINGA /112 /2024 () //
410	D-ABLAPL/4666/2025 ABLAPL/1806/2025	SURESH KUMAR MALLICK @ JAGA VS STATE OF ODISHA	AMARESH DAS VS	JAGATPUR /11 /2025 () //
411	D-ABLAPL/4682/2025 ABLAPL/1807/2025	AJAYA KUMAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /287 /2024 () //
412	D-ABLAPL/3989/2025 ABLAPL/1808/2025	CHINA RAO @ M. SANTOSH RAO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BHADRAK TOWN /119 /2017 () //
413	D-ABLAPL/4710/2025 ABLAPL/1809/2025	SK. TAZIM @ SK. TAJARUDDIN VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHAMNAGAR /30 /2025 () //
414	D-ABLAPL/4367/2025 ABLAPL/1810/2025	BRUHASPATI CHHURIA @ BABLU VS STATE OF ODISHA	LAXMAN PRADHAN VS	//0 J.M.F.C.,KANTAMAL(Baudh) ICC/0000006/2024
415	D-ABLAPL/4714/2025 ABLAPL/1811/2025	AMIT KUMAR SINGH VS STATE OF ODISHA	RABINDRANATH PANDA VS	KHAJURIPADA /167 /2023 () //
416	D-ABLAPL/4718/2025 ABLAPL/1812/2025	NAMIT KUMAR MEHER VS STATE OF ODISHA	KARUNAKAR GAYA VS	//0 () //
417	D-ABLAPL/4568/2025 ABLAPL/1813/2025	SUNIL KUMAR MOHANTY VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /48 /2025 () //
418	D-ABLAPL/4720/2025 ABLAPL/1814/2025	RAJ KISHORE NAYAK VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	KHARABEL NAGAR P.S. /27 /2025 () //
419	D-ABLAPL/4726/2025 ABLAPL/1815/2025	MANOJ BAG @ MANOJ KUMAR BAG VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	BHAWANIPATNA TOWN /294 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/2798/2025 ABLAPL/1816/2025	PRASANTA KUMAR BISOI VS STATE OF ODISHA	UMAKANTA MOHAPATRA VS	KODALA /641 /2024 () //
421	D-ABLAPL/4758/2025 ABLAPL/1817/2025	SUBHAM PANIGRAHY VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BAIDYANATHPUR /379 /2024 () //
422	D-ABLAPL/4761/2025 ABLAPL/1818/2025	JITUMITRA PRADHAN@JITU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /32 /2025 () //
423	D-ABLAPL/3691/2025 ABLAPL/1819/2025	SANJIT MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /1 /2025 () //